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GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF REVENUE  
\*\*\*\*\*

NEW DELHI THE

NOTIFICATION  
(INCOME-TAX)

No. 5404 F.No. 197/153/81- IT(AI): In exercise of the powers conferred by clause (iv) of sub-section (23C) of the section 10 of the Income-tax Act, 1961(43 of 1961), the Central Government hereby notifies "Karnataka State Ex-Police Officers Welfare Fund" for the purpose of the said section for the period covered by the assessment years 1983-84 to 1985-86.

*sd/-*  
( V. B. SRINIVASAN )  
DIRECTOR: GOVERNMENT OF INDIA.

TO  
THE MANAGER,  
GOVERNMENT OF INDIA PRESS,  
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NEAR RAJOURI GARDEN, NEW DELHI.

Copy to :-

1. The Inspector-Gl. of Police, Karnataka State, Bangalore.
2. The Commissioner of Income-tax, Karnataka-II, Bangalore, with reference to his letter No. Hq.II/718/55/81-CIT.II, dt. 5.5.83.
3. All Commissioners of Income-tax.
4. Directors of Inspection (IT)/(R&S)/(P&PR)/(Inv.), New Delhi.
5. Director of O&M Services (Income-tax), 1st floor, Aiwan-e-Ghalib, Mata Sundri Lane, New Delhi ( 5 copies).
6. All Officers & Sections of I.T.Wing of C.B.D.T, New Delhi.
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8. Bulletin Section of Dte. of Ins.(RS&PR), New Delhi(5 copies).
9. Director of Training, IRS(Direct Taxes), Staff College, Nagpur ( 5 copies).
10. Shri P.K.Kartha, Joint Secy., Ministry of Law, Justice and Comp. Affairs (Department of Legal Affairs), New Delhi.

*Atma Ram*  
( ATMA RAM )  
SECTION OFFICER.

भारत के राजपत्र के भाग II, खण्ड 3(ii) में प्रकाशनार्थ

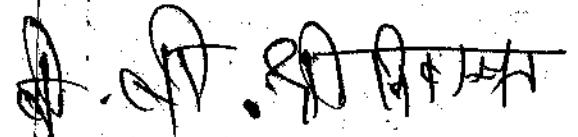
भारत सरकार  
वित्त मंत्रालय  
(राजस्व विभाग )

नई दिल्ली, दिनांक

अधिसूचना

(आय कर )

सं० 5464 (फा०सं० 197/153/81-आ०क०नि०-1) : आयकर अधिनियम, 1961 (1961 का 43) की धारा 10 की उपधारा (23ग) के खण्ड (iv) द्वारा प्रदत्त उक्तियों का प्रयोग करते हुए केन्द्रीय सरकार, स्तद्वारा, "कर्नाटक राज्य भूतपूर्व पुलिस अधिकारी कल्याण निधि " की उक्त धारा के प्रयोजनार्थ कर-निर्धारण वर्ष 1983-84 से 1985-86 तक के अंतर्गत जमीन वाली अवधि के लिए, अधिसूचित करती है ।



(श्री० श्री० श्रीनिवासन )

निदेशक, भारत सरकार

सेवा में,

प्रबंधक,

भारत सरकार प्रेस,

रिंग रोड, मायापुरी औद्योगिक क्षेत्र,

(राजौरी गार्डन के पास) .

नई दिल्ली ।

प्रतिलिपि, अंग्रेजी पाठ को सूची के अनुसार प्रेषित ।